

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.1747/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Shot Formats Digital Productions Pvt Ltd
Vs
Reliance Telecom Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1747/I&BP/NCLT/MB/MAH/2017

The Petitioner side present. List this matter on 28.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)